

## Annexure-1

Name of the corporate debtor: BCC ESTATES PRIVATE LIMITED ; Date of commencement of liquidation: 13.07.2018; Modified List of stakeholders as on: 16.01.2019

## List of secured financial creditors

Sl. No.	Name of Creditor	Details of claim received		Detail of Claim admitted											
		Date of receipt	amount claimed	Amount of Claim admitted	Nature of claim	Amt. covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Standard Chartered Bank		3000789750	3000789750	Corporate Guarantee provided for securing financial assistance granted to Asian Natural Resources (India) Limited	3000789750	Yes	Note-1	3000789750	19.41743	0	0	0	0	
2	Oriental Bank of Commerce		322212348	318949876	Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Trading Limited	318949876	Yes		318949875.8	2.063852	0	0	3262472	0	
			2309342488	2309342488	Corporate Guarantee provided for securing financial assistance granted to Asian Natural Resources (India) Limited	2309342488	Yes		2309342488	14.94323	0	0	0	0	
3	IDBI Bank Limited		330161202.6	327682617	Corporate Guarantee provided for securing financial assistance granted to Asian Natural Resources (India) Limited	327682617	Yes		327682616.8	2.12036	0	0	2478586	0	
			1099615677	1099552008	Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Trading Limited	1099552008	Yes		1099552008	7.114952	0	0	63669.5	0	
4	SREI Equipment Finance Limited		391553293	391553293	-	391553293	No	Note-2	391553293	2.533653	0	0	0	0	
5	Union Bank of India		1610711987	1610711987	Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Trading Limited and Asian Natural Resources (India) Limited	1610711987	Yes	Note-1	1610711987	10.42255	0	0	0	0	
6	Axis Bank Limited		131865783	131865783	Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Trading Limited	131865783	Yes		131865783	0.853274	0	0	0	0	
7	Bank of Baroda		1624127147	1619887203	Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Trading Limited	1619887203	Yes		1619887203	10.48192	0	0	4239944	0	
8	State Bank of India		4643768193	4643768193	Corporate Guarantee provided for securing financial assistance granted to Bhatia Global Trading Limited, Bhatia Coal Washeries Limited, Bhatia Coke & Energy Limited and Asian Natural Resources (India) Limited	4643768193	Yes		4643768193	30.04877	0	0	0	0	

Note-1 Details of Security Interest (For 1 to 3 and 5 to 8)  
 Paripassu charge with other lender on open plot (South and North portion) of plot (block) no B-3, Indira Complex, Navlakha, Indore (19285.75 Sq Ft)

Note-2 Details of Security Interest (For Sr. No.4)  
 Second Charge on the properties situated at 301-302, 401-402, 601-602 admeasuring 39899.90 sq. ft. situated at 3rd, 4th and 6th Floor, Viraj Tower, Andheri east, Mumbai - 400053